

Filing No. Cr. Rev/8141/2020

Kulbir Singh Kalra and AnrVs The state of Jharkhand and Anr.

Advocate's name – Shaurya

Defect No- 4. Certified copy with A/F may be filed.

Defects:- 8 Para 2 does not make it clear as to where the earlier moved petition has been filed.

- 9.i) Pending court has not been stated in prayer portion.
- 9.ii) Age of petitioner at page 1 and vak appears differs.
- 9.iii) Date 20.03.2020 stated in para 1, 29,30 and prayer does not tally the same may be verified from Impugned order and corrected.
- 9.iv) Extra pagination may be deleted or crossed in Annexures.
- 9.v) Marker has been used in pages in 64,65,88 to 90 hence fairly legible without marker or duly certified to be true type copy may be filed.
- 9.vi) Fairly legible copy of pages 29,35,38,42,68 or duly certified to be true type copy may be filed.
- 9.vii) Duly certified to be true type copy of pages 53,57,79 to 87,91,92,94,95 may be filed.
- 9.viii) Name spelling of petitioner no. 1 does not tally with Impugned order and execution part vak.